

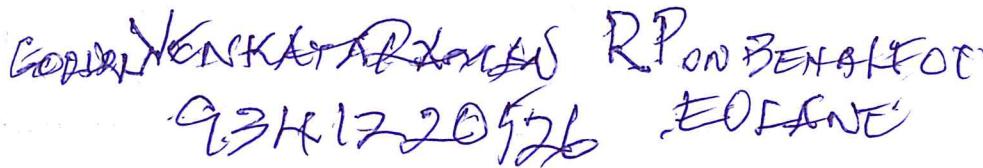
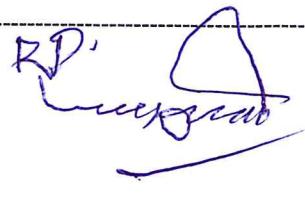
NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 23.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 120/17 in CP(IB) No.65/ BB/2017	-	For orders on IA	Rule-7 of IB	Eolane Electronics Bangalore Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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 R.P. on BENALFOR
 9341220526 EOLANE 

Proxy counsel for petitioner in IA 120/17 is present. The matter is listed today. RP has filed his objections over IA 120/17. Heard the learned RP.

For hearing the counsel for petitioner on IA 120/17, the matter is ordered to be listed on 15.11.2017.

 MEMBER (J)

 MEMBER (T)